

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-4449/2014**

**New Delhi this the 29<sup>th</sup> day of July, 2016.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sher Singh, Age-48 years,  
Designation-Electrical Beldar,  
S/o Sh. Hari Ram  
R/o VPO Kondal, Tehsil Hathin,  
Distt Palwal, Haryana ... **Applicant**  
(By Advocate: Sh.A.K. Singh)

Versus

1. South Municipal Corporation of Delhi,  
Through its Commissioner,  
Civic Centre, J.L.N. Marg,  
New Delhi.
2. The executive Engineer (Electrical),  
South Zone,  
South Municipal Corporation of Delhi,  
Green Park,  
New Delhi. ... **Respondents**  
(By Advocate: Sh. Umesh Joshi)

**ORDER (ORAL)**

Learned counsel for the applicant has submitted that this OA was filed seeking relief of entering the educational qualification of applicant in service record. During pendency of this OA, the respondents have granted the aforesaid relief. He has produced a copy of the order dated 27.04.2016 of the respondents.

2. Accordingly, this OA has become infructuous and is dismissed as such. No costs.

**(Shekhar Agarwal)  
Member (A)**

/ns/